

OFFICE ORDER

In supersession of previous Committee, a new Copying Record Destruction Committee, comprising of the following Judicial Officers, is hereby constituted:-

1. Ms. Sonika, Chairman
Additional District and Sessions Judge,
Sonipat.
2. Ms. Harsha Sharma, Member
Civil Judge (Junior Division), Sonipat.

All concerned be informed accordingly


District and Sessions Judge,
Sonipat. 2 ^{to} 13.9.2018

Endst. No. 13710-11 / Dated 13/9/18 /

Copy forwarded to the following for information and necessary action:-

1. Ms. Sonika, Additional District and Sessions Judge,
Sonipat.
2. Ms. Harsha Sharma, Civil Judge (Junior Division),
Sonipat.


District and Sessions Judge,
Sonipat. 2 ^{to} 13.9.2018

OFFICE ORDER

In supersession of previous Committee, a new Committee for scrutiny of property statements furnished by the employees of Sonipat Sessions Division, comprising of the following Judicial Officers, is hereby constituted:-

1. Dr. Daya Nand Bhardwaj, Chairman
Additional District and Sessions Judge,
Sonipat.
2. Sh. Nishant, Member
Civil Judge (Senior Division), Sonipat.
3. Sh. Ashok Kumar, Member
Civil Judge (Junior Division), Sonipat.

All concerned be informed accordingly.


District and Sessions Judge,
Sonipat. *13.9.2018*

Endst. No. 13712-14 / Dated 13/9/18 /

Copy forwarded to the following for information and necessary action:-

1. Dr. D.N. Bhardwaj, Additional District and Sessions Judge, Sonipat.
2. Sh. Nishant, Civil Judge (Senior Division), Sonipat.
3. Sh. Ashok Kumar, Civil Judge (Junior Division), Sonipat.


District and Sessions Judge,
Sonipat. *13.9.2018*

OFFICE ORDER

In supersession of previous Committee, a new Punctual Committee, comprising of the following Judicial Officers, is hereby constituted:-

1. Sh. Rajesh Sharma, Chairman
Additional District and Sessions Judge,
Sonipat.
2. Sh. Ashok Kumar, Member
Civil Judge (Junior Division), Sonipat.
3. Sh. Vishal, Member
Civil Judge (Junior Division), Sonipat.

All concerned be informed accordingly.

 13.9.2018
District and Sessions Judge,
Sonipat. 13.9.2018

Endst. No. 13715-17 / Dated 13/9/18 /

Copy forwarded to the following for information and necessary action:-

1. Sh. Rajesh Sharma, Additional District and Sessions Judge, Sonipat.
2. Sh. Ashok Kumar, Civil Judge (Junior Division), Sonipat.
3. Sh. Vishal, Civil Judge (Junior Division), Sonipat.

 13.9.2018
District and Sessions Judge,
Sonipat. 13.9.2018